

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

218. C.P.(IB)/560(MB) 2021

**IN THE MATTER OF**

Diligent Media Corporation Limited

... Petitioner

Vs

Datalink Multi Trading Private Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 06.11.2023**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Shreni Shetty (VC)

For the Respondent: Adv. Kavita Singh (PH)

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**ORDER**

Counsel for the Respondent seeks last opportunity to deposit the cost imposed.  
Allowed as prayed for. Adjourned to **08.11.2023**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/z/